

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

4. C.P.(IB)-3227(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.02.2021**.

NAME OF THE PARTIES: M/s. Savlon Aircon Pvt Ltd

V/s

M/s. Shapoorji Pallonji And Company Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the petitioner/OC, Mr. Ashish Jha and counsel for the  
respondent, Mr. Gauranj Mehta are present.

At the request of the parties, list this matter on 07.04.2021 for completing  
settlement.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)